

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/00282/2017

DATED THIS THE 25TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

E. Thammegowda,  
S/o Eregowda,  
Aged about 61 years,  
Retd. Trackman of Bangalore Division of  
South Western Railway,  
R/o Nodhe Koppu Village,  
Koththi Hobli  
Mandy Taluk,  
Mysore. ...Applicant

(By Advocate Shri C.C. Thomas)

V/s

1.The General Manager,  
South Western Railway,  
Gadag Road,  
P.O. Hubli-580 023.

2.Senior Divisional Personnel Officer,  
O/o The Divisional Railway Manager,  
Bangalore Division  
South Western Railway,  
P.O Bangalore-560 023.

3. Additional Railway Manager,  
O/o The Divisional Railway Manager,  
Bangalore Division  
South Western Railway,  
P.O Bangalore-560 023. ...Respondents

(By Shri N. Amaresh, Railway Standing Counsel)

O R D E R (ORAL)HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri N. Amaresh, learned counsel for the respondents graciously submits that it appears that there was a mistake in the nomenclature of the post held by the applicant vis-a-vis Trackman and Gangman. He seeks for one month's time to correct the same and issue consequential orders. Following the correction, the benefits to be given to the applicant shall also be made over to him within the said one month period.

2. OA disposed of as above. No costs.

(P.K. PRADHAN)  
MEMBER(A)

(DR. K.B. SURESH)  
MEMBER(J)

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**Annexures referred to by the applicant in OA No.170/00282/2017**

Annexure A1: True copy of Penalty Advice dated 20.07.2004 and the typed copy of Annexure A2.

Annexure A2: True copy of Appellate orders dated 13.10.2004.

Annexure A3: True copy of Revision order dated 16.5.2016.

Annexure A4: True copy of Re-instatement order dated 03.06.2016.

Annexure A5: True copy of representation seeking correction of designation in the Revising order.

Annexure A6: True copy of Pay Slip issued in the month of Oct. 2002.

Annexure A7: True copy of Medical requisition Form issued from the office of 2<sup>nd</sup> respondent.

Annexure A8: True copy of Decasualisation in Railway service issued by Railway Board.

Annexure A9: True copy of empanelment of the applicant as Trackman.

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